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बतलाने की कृपा करेंगे कि देर से देर कब तक रिपोर्ट मा जायेगी ?

श्री वयपाल सिंह : जितनी जल्दी हो सकेगा, हम रिपोर्ट यहां पेश कर देंगे।

Shri Hem Barua: There is an allegation against our hockey team that in order to bypass the Olympic rules, three persons were taken as dummy entrants for other items. May I know if this would also be enquired into?

Mr. Speaker: These are going into the details.

Dr. K. L. Shrimali: These matters will be examined by the committee which has been appointed under the chairmanship of Shri Jaipal Singh.

Shri Tangamani: May I know whether all the reports now available with the Government will be submitted to this committee?

Dr. K. L. Shrimali: Yes, Sir.

Shri Tangamani: What are the reports?

Mr. Speaker: Have you got any report regarding this matter which will be given to this committee?

Dr. K. L. Shrimali: The report is still to be submitted. There is the report of this sports committee which was appointed and its report has still to be submitted. I have said that all these reports will be taken into consideration.

Shri Jaipai Singh: Sir, there seems to be some doubt about the delay and also about giving evidence before us. I would like to tell this House and the country outside that anyone who wants to give evidence before this committee would be welcome and nothing will be hidden and the country will be told the entire truth.

श्री प्रकास बीर सास्त्री: में यह जानना बाहता हूं कि श्री जयपाल सिंह के प्रतिरिक्त इस समिति के कौन कौन से सदस्य हैं, कब इस समिति की स्थापना हुई थी घौर इस मध्य में समिति की कितनी बैठकें हुई। डा० का० ला० श्रीमाली: २४ प्रक्तूबर को जो स्पोर्ट्स कोसिल की मीटिंग हुई थी उस में यह कमेटी निगुक्त हुई थी, भौर जैसा मैं ने सुना है, इस में तीन मेम्बर्स हैं, भी जयपाल सिंह, श्री नवल टाटा भौर श्री जी० डी० सोन्धी। जहां तक मुझे पता लगा है यह सारी कमेटी एक बार भी नहीं मिली है। शायद भलग-भलग सदस्यों में मध्वरा हुमा हो, लेकिन सारी कमेटी की बैठक नहीं हुई।

Bank Deposit Insurance Scheme

Shri Kodiyan:
Shri Ram Krishan Gupta:
Shri D. C. Sharma:
Shri Rameshwar Tantia:
Shri Pangarkar:
Sardar Iqbal Singh;
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Shri Bibhuti Mishra:
Shri Kalika Singh:
Shri P. C. Borooah:
Shri Radha Mohan Singh;
Shri Achar:
Shri Ajit Singh Sarhadi:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 318 on the 21st November, 1960 and state:

- (a) whether the scheme for bank deposit insurance has been sinalised;and
- (b) if so, the important features of such a scheme?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha); (a) and (b). The matter is still under consideration.

Shri Kodiyan: In view of the failure of several banks in Kerala and the resultant panic among the depositors, may I know whether any step is contemplated by the Government to introduce a deposit insurance scheme, at least in the Kerala State?

Shrimati Tarkeshwari Sinha: The matter is still under consideration and

a decision will be taken very soon about it.

Shri Prabhat Kar: Is it a fact that the Finance Minister met representatives of the bankers here in Delhi on the 12th and in that meeting the deposit insulance scheme was discussed and, if so, what was the reaction of the bankers?

Shrimati Tarkeshwari Sinha: It is true that they met the Finance Minister on the 12th and this scheme was discussed. The commercial bankers generally welcomed this scheme.

Shri Kodiyan: Would the hon. Minister give us an idea as to the extent of amount to be insured under the proposed scheme?

Shrimati Tarkeshwari Sinha: Everything is under consideration. The Reserve Bank is working out the details of the scheme with a view to make it possible. But everything is under consideration, and I cannot make any commitment at this stage.

Shri D. C. Sharma: May I know what is under consideration?

Shri Tyagi: Everything.

Shri D. C. Sharma: By whom is it being considered and for how long has it been under consideration so far?

Shrimati Tarkeshwari Sinha: I would like to invite the attention of the hon. Member to a previous question which was put on this subject, namely, the deposit insurance scheme. This scheme is under consideration Naturally, if it is under consideration, it is under consideration by the Reserve Bank.

Shri Ramanathan Chettiar: May I know whether this scheme will be based on the scheme that is prevalent in the United States?

Shrimati Tarkarshwari Sinha: As I said, I cannot enter into any commitment at this stage, because the whole scheme is under examination.

Shri Goray: In view of the fact that about six banks in Maharashtra have been asked to close their business, may I know whether this scheme, whenever it comes into being, will be made applicable to them also?

Shrimati Tarkeshwari Sinha: This scheme, if at all it comes into existence, will be made applicable to all such banks. But I do not think it can be made applicable retrospectively. I do not know exactly since the details are not yet worked out. But I do not think it can be made applicable in a retrospective manner.

Shri Prabhat Kar: May I know whether it is not a fact that it is the big bankers who opposed this scheme, in view of the fact that so far as their deposits are concerned it has caught the attraction of the depositors?

Shrimati Tarkeshwari Sinha: No, Sir, It is not a fact. As I said, generally they have welcomed it.

Shri Morarka: May I know whether the Government have ascertained the names of other countries in which this scheme is prevalent, and what is the experience of those countries?

Shrimati Tarkeshwari Sinha: Certainly, the Reserve Bank is aware of the whole question; it is examining this question actually in all its feasibilities. Certainly they must have taken cognizance of all such things.

Shri P. C. Borooah: Which agency is contemplated to undertake this insurance business? Will it be given to the national corporations like the LIC or to the private banks?

Mr. Speaker: It must also be under consideration. Next question.

Pay Scales of I.P.S. Officers

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\*1321 Shri P. C. Borecah:
Shri Pangarkar:
Shri Ram Krishan Gupta:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 750 on the 7th December, 1960 and state:

(a) whether it is a fact that the Government of India have sent to the State Governments a proposal concern-